

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 117
(IB)-376(PB)/2019

IN THE MATTER OF:

Anuj Mittal Applicant/petitioner
v.	
Umang Realtech Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:	Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Kumar Pradyuman, Mr. Prateek Vats, Mr. Purusharth Bisht & Ms. Aditi Sinha, Adv.
For the Respondent(s):	-

ORDER

For order see, CP. No. (IB)-210(PB)/2019.

06.09.2019
Ritu Sharma